## **Appendix-IV**

Letter of Undertaking by the person with specified disability covered under the definition of Section 2 (s) of the RPwD Act, 2016 but not covered under the definition of Section 2(r) of the said Act, i.e. persons having less than 40% disability and having difficulty in writing

I	, a candidate with					(nature of disability/condition) appearing			
for	the		(name	of	the	examination)	bearing	Roll No	
		at _				(name of the	ne centre) i	n the Distri	
						(name of the	State). My	education	
qual	ification is		_·						
2.	I do hereby s	tate that				(name of the scrib	e) will provid	de the servic	
of so	cribe for the unde	ersigned for taking t	he aforem	ention	ed exa	mination.			
	d that his qualific	ndertake that his quation is not as declar ation is not as declar or certificate/diploma	ared by the	e unde	rsigned	l and is beyond my			
(Sigı	nature of the can	didate)							
(cou	nter signature by	the parent/guardia	in, if the ca	andida	te is mi	nor)			
Plac	e:								
Date	··								